

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-515
IB-511/ND/2020

IN THE MATTER OF:

M/s Jagatjit Industries Limited
V/s
Acro Softech Private Limited

....Applicant

....Respondent

SECTION

U/s 9 of IBC

Order delivered on 21.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Srishti Thukral
For the Respondent :

ORDER

Ld. Counsel for the applicant seeks time to file 9 (3) (b), in the light of fresh demand notice issued upon the respondent. List the matter on **19.02.2021**.

In the meantime, Ld. Counsel for the applicant is directed to file the 9(3)(b) within one week from today.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)